GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI HEALTH & FAMILY WELFARE DEPARTMENT, 9TH LEVEL, A-WING, DELHI SECRETARIAT, IP ESTATE, NEW DELHI-110 002 Ph: 011-2339 2254; e-mail: secyhealth@delhi.gov.in

NO.52/DGHS/PH-IV/COVID-19/2020/ 1051-1070

DATED: 11/05/21

ORDER

It is hereby ordered that all COVID facilities in Delhi will henceforth provide food to all the staff, including both regular as well as contractual/outsourced, working in the hospital during the concerned shift at a cost of upto 200 per person per meal.

Further all the staff, including both regular as well as contractual/ outsourced, will also be paid an additional transportation charge of Rs. 200/- per day.

This issues with the prior approval of the Hon'ble Minister of Health.

SPL. SECRETARY(H&FW)

NO.52/DGHS/PH-IV/COVID-19/2020/ | 0 51-1070

DATED: 11) 05/27

- 1. Additional Chief Secretary(Power)/Nodal Officer(COVID) , GNCT of Delhi
- 2. Pr. Secretary(H&FW), GNCT of Delhi.
- 3. Pr. Secretary (Revenue), GNCT of Delhi
- 4. OSD Health, GNCT of Delhi
- 5. Secretary to Lt. Governor, Delhi
- 6. Secretary(H&FW), GNCT of Delhi.
- 7. Addl. Secretary to Hon'ble Chief Minister, Delhi
- 8. Secretary to Hon'ble Minister of Health, Delhi
- 9. Mission Director, Delhi State Health Mission (DSHM), Delhi
- 10.DGHS, GNCT of Delhi
- 11.OSD to Chief Secretary, GNCT of Delhi
- 12.All District Magistrates, GNCT of Delhi
- 13.All MSs/MDs/Directors of all GNCTD Hospital
- 14. System Analyst, H&FW for uploading the same on the website.

SPL. SECRETARY(H&FW)